(b) what action is being taken by Government for implementation of these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTER OF WELFARE (SHRI RAM-JI LAL SUMAN): (a) Yes, Sir. The Expert Committee for Newspaper Employees under the Chairmanship of Shri Ishwari Prasad submitted its report to the Government on 15th January, 1991.

(b) The Government have constituted inter-ministerial Empowered Committee 10 process the recommendations.

Issue of identty cards for NCC officers

805, DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the news-item which appeared in the "INDIAN EXPRESS' dated October 5, 1990 captioned 'NCC NEWS';
- (b) whether it is a fact that the Director General, NCC has issued a circular ordering that no NCC officer working in educational institutions shall prefix the Rank to his/her name-boards in their residence institution;
- (c) if so, what are the reasons therefor; and
- (d) what are the reasons for not issuing Identity Cards and commission scrolls to the NCC officers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) Yes, Sir.

- (b) and (c) A circular regulating display of rank on name boards by NCC Part-time Officers in their residence/Institution has been issued by the Director General N.C.C. to avoid confusion about the ranks of NCC and Armed Forces officers.
- (d) Identity Cards are not issued to Part-time NCC officers for security

reasons. A Part-time NCC officer is given a temporary document of identity. There is no provision under NCC Act 1948 and the Rules made thereunder to issue commission scrolls to NCC Part-time Officers.

## Regimental Fund collected from NCC Cadets/Officers

806. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

- (a) what is the amount collected by the Directorate General, NCC as Regimental Fund, from NCC cadets and officers during the financial years 1988-89 and 1989-90 separately;
- (b) the amounts which were spent from this fund on the Republic Day Parade Camps of 1989, 1990 and 1991 alongwith items of expenditure:
- (c) the amounts spent from this Fund on the items such as publication of journal, training books, presentation to VIPs and on entertaining guests and visitors to Directorate General, NCC during 1989, 1990 and 1991;
- (d) what are the other tems alongwith amount on which the Regimental Fund was spent during 1988-89, 1989-90 and 1990-91; and
- (e) what are the amounts from the Regimental Fund spent and the balance at the end of each financial year?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) The amount collected by the Directorate General, NCC as Regimental Fund, from NCC cadets and officers during the financial years 1988-89 and 1989-90 is Rs. 84,649.28 and Rs. 1,06, 186.80 respectively.

- (b) Nil.
- (c) to (e) A statement is attached.

## Statement

Expenditure and Balance out of the Regimental fund

Expenditure		1988-89	1988-90	1990-91 upto 31 Jan 91	
<u> </u>		(Rupees)	(Rupees)	(Rupees)	
1		2	3	4	
Ex-gratia grants to dependent of the decase	46,500.00	41,000.00	13,500 00		
Grant to NCC Dtes/Grant for medical treat	51,608.00	98,089 40	1,81,867 00		
Scholarships and incentives to cadets .		1,17,194.00	1,30,600 · 35	1,22,500 · 00	
Gift to staff on retirement		7,768 · 90	1,500.00	2,750 00	
Gift/Momentos to VVIPs		6,536 50	7,834 90	5,399 56	
Printing		2,150 00	11,044 00	1,1 <b>56 6</b> 0	
Books and Periodicals		1,387 · 45	454 00	801 · 00	
Membership Fee		750 00	1,510 00	1,000 00	
Audit Fees		2,925 · 00	4,050 00	2,250 00	
Conveyance Charges	•	3,429 60	9,178 · 20	2,590 20	
Welfare measures to staff	•		25,500 00	9,982 40	
Extrá duty allowance to staff		7,430 00	11,355 00	11,845 00	
Salary to cooks in JCOs/NCOs Mess .		5,600 00	10,600 00	11,800 00	
Canteen/other equipments/property		25,537.00	28,645 50	33,388 00	
Tea/Light refreshments		18,299-75	7,689 10	29,169 · 05	
Miscellaneous expenses	•	76 <b>,</b> 461 · 77	67,321 18	66,204 46	
Total Expenditure		3,73,577 · 97	4,56,372 · 23	4,96,202 67	
Balance		3,96,547 · 89	3,55,442 93	6,52,678 · 70	
Complaints to Central Vigilance regarding Misappropriation of Government money in purchase of Building for 26 to	nt	office building Lakhimpur K	g for 26 U neri (Uttar Pra	P BN NCC	
BN NCC, Lakhampur Kheri, Uttar Pradesh		. (b) if so, t	he details of t	he complaint	

807. DR BAPU KALDATE: Will the

PRIME MINISTER be pleased to state: (a) whether a complaint has been received by the Central Vigilance Commission

regarding fraud and misappropriation of Government money in the purchase

(c) whether it is a fact that the valuation of the said house made by the various

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authorities in November/December 1985 was Rs. 3,54,017;

(d) whether it is also a fact that the valuation of the said house by the said